

Sixteenth Lok Sabha

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**Title: Need to accord environmental clearance to irrigation projects submitted by Government of Maharashtra.**

**SHRI VINAYAK BHAURAO RAUT (RATNAGIRI-SINDHUDURG):** Following proposals of Irrigation Projects submitted by the Maharashtra Government are pending with Ministry of Environment, Forest and Climate Change, Government of India for Environment Clearance:-

Sl. No.	Name of Project	District	Date of Proposal sent to MOEF
1.	Surya Project	Thane	09-09-2002
2.	Sina Kolegaon	Usmanabad	29-09-2010
3.	Kurha Vadhoda L.I.S,	Jalgaon	04-01-2011
4.	Nardave Project	Sindhudurga	20-02-2016
5.	Vasni & Garga Projects	Amaravati	26-05-2017

Some of these Irrigation Projects of Maharashtra are pending with the Govt. of India for Environmental Clearance since long. The inordinate delay on the part of Ministry of Environment, Forest and Climate, Government of India to give environmental clearance to these Irrigation Projects is hampering agriculture production in the State and causing hardships to the farmers.

I would, therefore, urge upon the Government to expedite environmental clearance to these Irrigation Projects without any further delay.